

**PRESS RELEASE**



**RESERVE BANK OF INDIA**

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### **Reserve Bank Cancels Certificate of Registration of Sanghamitra Leafin Limited**

The Reserve Bank of India has on December 15, 2006 cancelled the certificate of registration granted to Sanghamitra Leafin Limited having its registered office at D.No.27-6-15, Prakasam Road, Governorpet, Vijayawada - 520002 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of registration certificate, Sanghamitra Leafin Limited, cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan**  
Manager

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